

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00006/2020**

**IN**

**ORIGINAL APPLICATION NO.170/01695/2018**

**DATED THIS THE 24<sup>TH</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

J.P. Rajendran  
S/o Late Jayapal Pillai  
Aged about 62 years  
Retired Assistant Director  
Ministry of Micro, Small and Medium Enterprises  
R/o Dr. Pachlag House  
Plot No. 8, Ashok Nagar,  
Vijayanagar, Hubballi 580 032 ....Petitioner  
(By Advocate Shri K. Shivakumar)

Vs.

1. Shri A.K. Panda  
Secretary, Govt. of India  
Ministry of Micro, Small &  
Medium Enterprises  
Udyog Bhavan, New Delhi 110 011

2. Shri Ram Mohan Mishra  
Additional Secretary & DC (MSME)  
Govt. of India  
Ministry of Micro, Small &  
Medium Enterprises  
Nirman Bhavan, New Delhi 110 108

3. Shri G.R. Akadas  
Director  
MSME Development Institute  
Rajajinagar, Bangalore 560 010 ....Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset, Shri N. Amaresh, learned counsel representing the respondents, submitted that while disposing of Miscellaneous Application No. 170/00392/2020, the respondents have further been granted three months more time to implement the order dated 03.09.2019 passed by this Tribunal in OA No. 170/01695/2018 and, therefore, nothing survives in the present Contempt Petition.

2. The fact as stated by Shri N. Amaresh, learned counsel representing the respondents, has not been disputed by Shri Shivakumar, learned counsel representing the petitioner.
3. Accordingly, the CP is disposed of having been rendered infructuous.
4. However, the petitioner shall be at liberty to get the CP revived in the eventuality of failure of the respondents to implement the order dated 03.09.2019 passed by this Tribunal in OA No. 170/01695/2018 within the stipulated extended period of three months.
5. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**